

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 931 of 2020 in CP 46 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021**

Name of the Company: NK Proteins Pvt Ltd
V/s
Union of India

IA For Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Kshitij, advocate, appeared on behalf of the Respondent and requesting for time due to some personal difficulty.

The prayer is allowed.

Mr. Raheel Patel, advocate, appeared on behalf of the Applicant.

Union of India is at liberty to file its reply, if any.

List the matter on 30.03.2021.


**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 23rd day of February, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**